

Sl.No. 5

Ph.No.9774382605

OFFICE OF THE  
**VIVITO VILLAGE COUNCIL**

B.P.O NIULAND  
DIST. DIMAPUR 797112 : NAGALAND

Ref.No. ....

Date .....

To,  
Shri R.S. Sharma, Chairman, TRAI  
Mahanagar Doorsanchar Bhawan,  
Jawaharlal Nehru Marg (Old Minto Road)  
New Delhi – 110002

Dear Sir,

Your inexplicable move to apparently review continuation of IUC beyond 01-10-2020 has stunned us. Never before has such a regressive step been taken by the Telecom regulator.

It appears we might go back to old days of telecom industry when telecom operators were working in a cartel and overcharging the hapless Indian subscribers. Why on earth should IUC which has no relevance in modern telecom technology having Nil terminating cost, be reintroduced.

Can telecom companies be allowed to turn the clock back for telecom sector and reintroduce higher rates of past?

We haven't yet recovered from our TV subscription bill hike, where customers were forcefully migrated to higher priced plans from their priced plans. Now an encore awaits us in telecom.

We request TRAI to immediately drop its plans to continue IUC in the interest of consumers.

Yours.

*Kughato Asimi*  
V.V.C.  
Chairman  
Vivito Village Coun  
Niuland Area